

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FLPL LOGISTICS PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	FLPL Logistics Private Limited
2.	Date of Incorporation of Corporate Debtor	23/07/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U60200DL2009PTC192531
5.	Address of the Registered Office and Principal Office (if any) of corporate debtor	Khasra No. 71/1, VPO - Ghevra New Delhi -110041
6.	Date of closure of Insolvency Resolution Process	22.03.2021
7.	Liquidation commencement date of corporate debtor	22.03.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Rishabh Chand Lodha IBBI/IPA-001/IP-P01075/2017-18/11766
9.	Address and e-mail of the liquidator, as registered with the Board	Address: E-5, Basant Vihar, Bhilwara Rajasthan-311001 Email- rishabhlodha57@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AVM Resolution Professionals LLP Address: 8/28, 3rd Floor, W.E.A. Abdul Aziz Road, Karol Bagh, New Delhi- 110005 Email: flpl.liquidation@avmresolution.com



11.	Last date for submission of claims	21.04.2021
-----	------------------------------------	------------

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench III ("NCLT") has ordered the commencement of Liquidation of the FLPL Logistics Private Limited on 22.03.2021.

The stakeholders of FLPL Logistics Private Limited are hereby called upon to submit their claims with proof on or before **21.04.2021**, to the liquidator at the address mentioned against item No. 10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



RISHABH CHAND LODHA
LIQUIDATOR

FLPL LOGISTICS PVT. LTD.

IBBI/PA-001/IP-P01075/2017-18/11766

Registered E-Mail Id: flpl.liquidation@avmresolution.com

Date: 25.03.2021
Place: New Delhi

ing to switch to EVs overcome any apprehensions they have related to charging their EVs, said Shah.

client or his family shall in no circumstances whatsoever shall be accountable or shall be held liable for any of his act from today. Any one deals with him at his/her own risk.

Gautam Panjwani (Advocate)

C-50, Shradapuri Ramesh Nagar, New Delhi-15

hear
mani's
y 5

gh Court
5 a plea by
J Akbar
er acquit-
ni in the
d against
al harass-
cheduled
ld not be
upta was

he trial
equitting
ds that a
rievanc-
er choice
al court
e filed by
egations
st Akbar
ovement
mplaint
15, 2018
y accus-
decades
minister
PTI

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF FLPL LOGISTICS PRIVATE LIMITED PARTICULARS	
1. Name of Corporate Debtor	FLPL LOGISTICS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	23.07.2009
3. Authority under which Corporate Debtor is Incorporated/Registered	ROC-Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U60200DL2009PTC192531
5. Address of the registered office & principal office (if any) of Corporate Debtor	Khasra No. 71/1, VPO - Ghevra, New Delhi -110041
6. Date of closure of Insolvency Resolution Process	22.03.2021
7. Liquidation commencement date of Corporate Debtor	22.03.2021
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Mr. Rishabh Chand Lodha Regn. No: IBBI/IPA-001/IP-P01075/2017-18/11766
9. Address and Email of the liquidator as registered with the Board	Add.: E-5, Basant Vihar, Bhilwara, Rajasthan- 311001 Email : rishabhlodha57@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	AVM Resolution Professionals LLP Add. : 8/28, 3rd Floor, W.E.A. Abdul Aziz Road, Karol Bagh, New Delhi- 110005 Email : flpl.liquidation@avmresolution.com
11. Last date for submission of Claims	21.04.2021

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench III ("NCLT") has ordered the commencement of Liquidation of the **FLPL Logistics Private Limited** on **22.03.2021**. The stakeholders of **FLPL Logistics Private Limited** are hereby called upon to submit their claims with proof on or before **21.04.2021**, to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-
RISHABH CHAND LODHA
Liquidator, FLPL Logistics Pvt. Ltd.
Regn. No.: IBBI/IPA-001/IP-P01075/2017-18/11766

Date : 25.03.2021
Place : New Delhi

प्रपत्र बी सार्वजनिक घोषणा

[भारतीय दिवाला और ऋण शोध अक्षमता बोर्ड (परिसमापन प्रक्रिया)
विनियमावली, 2016 के विनियम 12 के अधीन]

एफएलपीएल लोजिस्टिक्स प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

विवरण

क्र.सं.	कार्पोरेट देनदार का नाम	एफएलपीएल लोजिस्टिक्स प्राइवेट लिमिटेड
1.	कार्पोरेट देनदार के निर्गमन की तिथि	23.07.2009
2.	प्राधिकरण जिसके अधीन कार्पोरेट देनदार निर्गमित/पंजीकृत है	(आरओसी-दिल्ली)
3.	कार्पोरेट देनदार की कार्पोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या	U60200DL2009PTC192531
4.	कार्पोरेट देनदार के पंजीकृत और प्रधान कार्यालय (यदि कोई हो तो) का पता	खसरा नंबर 71/1, वीपीओ - घेवरा, नई दिल्ली - 110041
5.	कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता समापन तिथि	22.03.2021
6.	कार्पोरेट देनदार के संबंध में परिसमापन आरंभन तिथि	22.03.2021
7.	परिसमापक के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर	श्री ऋषभ चंद लोढ़ा पंजीकरण संख्या : IBB/PA-001/IP-P01075/ 2017-18/11766
8.	परिसमापक का पता और ई-मेल, जैसा कि बोर्ड में पंजीबद्ध है	पता : ई - 5, बसंत विहार, भीलवाड़ा, राजस्थान- 311001 ईमेल : rishabhloधा57@gmail.com
9.	परिसमापक के लिए पत्राचार के लिए उपयोग किए जाने वाले पते और ईमेल	एवीएम रिजॉल्यूशन पेशेवर एलएलपी पता : 8/28, तीसरी मंजिल, डब्ल्यू.ई.ए. अब्दुल अजीज रोड, करोल बाग, नई दिल्ली- 110005 ईमेल : flpl.liquidation@avmresolution.com
10.	दावे प्रस्तुत करने की अन्तिम तिथि	21.04.2021

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी विधि अधिकरण, नई दिल्ली, पीठ-III ("एनसीएलटी") ने 22 मार्च 2021 को एफएलपीएल लोजिस्टिक्स प्राइवेट लिमिटेड का परिसमापन शुरू करने का आदेश दिया है।

एफएलपीएल लोजिस्टिक्स प्राइवेट लिमिटेड के हितधारकों को इसके द्वारा 21 अप्रैल 2021 को या उससे पहले प्रमाण के साथ अपने दावे परिसमापक को क्रम संख्या 10 में उल्लेखित पते पर प्रस्तुत करने के लिए कहा जाता है।

वित्तीय लेनदार अपने दावों के प्रमाण केवल इलेक्ट्रॉनिक माध्यम से जमा करेंगे। अन्य सभी हितधारक अपने दावों के प्रमाण व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक साधनों द्वारा जमा कर सकते हैं।

असत्य या भ्रामक प्रमाण प्रस्तुत करने पर जुर्माना किया जा सकता है।

हस्ता/-

ऋषभ चंद लोढ़ा

दिनांक : 25.03.2021

स्थान : नई दिल्ली

परिसमापक, एफएलपीएल लोजिस्टिक्स प्राइवेट लिमिटेड
पंजीकृत सं.: IBB/PA-001/IP-P01075/2017-18/11766